

- (iii) Crash training programme for departmental candidates has been initiated to enable them to pass various statutory examinations.
- (iv) At present, there is no institution which is specially imparting training for mines survey work. CIL has initiated action to start one such institute.

### **Proposal for Production of Benzene by Cochin Refinery**

\*349. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the examination of the feasibility report submitted by Cochin Refinery Limited for the production of benzene is over ;

(b) if so, what is the detailed result of the examination ; and

(c) if not, when the examination will be completed ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR) : (a) to (c). Cochin Refineries Limited has been asked to prepare a revised feasibility report based on reliable cost estimates.

### **Amendment to Electricity Supply Act**

\*351. SHRI M.V. CHANDRASHEKHARA MURTHY : Will the Minister of ENERGY be pleased to state :

(a) whether Government have decided to amend the Electricity Supply Act ;

(b) if so, the main reasons for the amendment :

(c) when the amendment is likely to be introduced ; and

(d) whether this became necessary due to non-cooperation of State Governments in regard to the implementation of Rajadhyaksha Committee Report ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) to (d). The process of consultation with the States on the recommendations of the Rajadhyaksha Committee, some of which would require amendments to the Electricity (Supply) Act, is still continuing. Meanwhile, the States have been requested to offer their views on certain amendments relating to accounting procedures and financial performance of State Electricity Boards.

### **Supply of Power to Steel Plants**

\*354. SHRI SATYASADHAN CHAKRABORTY : Will the Minister of ENERGY be pleased to state :

(a) whether his Ministry are aware that due to power restrictions steel plants are facing a lot of difficulties ; and

(b) if so, the steps taken or proposed to be taken by his Ministry in this regard ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY) : (a) and (b). A statement is attached.

### **Statement**

The Ministry of Energy are aware of some restriction on the supply of power to the main steel plants, which receive power from DVC and the State Electricity Boards of Madhya Pradesh and Orissa. In Orissa, on account of low water levels in the reservoirs, which

constitute the major source of power in the State, restrictions on supply to major power intensive industries including Rourkela Steel Plant, have been in operation since last November. Following some improvement in the storage in Hirakud reservoir, power supply to Rourkela has been increased from the last week of July. Peak hour restrictions on an agreed pattern have been operative on the Bhilai Steel Plant in Madhya Pradesh due to overall inadequacy of generating capacity. Power supply from D.V.C. to steel plants showed an increase of 40.9% in 1981-82 over 1980-81 and in the period January-June 1982, average monthly supply to the steel plants has been 141.5 million units as against 126.1 million units during the corresponding period last year.

With the stabilisation of the recently commissioned 4th Unit (210 MW) of Dargapur Power Station of DVC, power supply to steel industry is expected to improve. In Madhya Pradesh, two new units of 210 MW each are to be commissioned during the year. In Orissa, the position will depend mainly on the monsoons. However, as in the past, effort will be made to provide assistance from neighbouring systems to be extent possible.

#### Coal Mines Protection Force

\*355. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether the Coal Mine Officers' Association of India has recently demanded the establishment of a separate Coal Mines Protection Force on the pattern of the Railway Protection Force to deal with the increasing lawlessness in the mines areas; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) and (b). No, Sir. However, the Coal Mines Officers' Association of India had requested, in December, 1981, that Colliery Protection Force drawn from C&P or Military Police should be inducted in BCCL instead of CISF with Police powers for apprehending the culprits/trouble makers. Since law and order is a State subject, it is not possible to have a Central force vested with Police powers in regard to search, arrest, investigation, etc.

#### बिजली के गलत बिल

\*356. श्री रामविलास पासवान: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 25 जून, 1982 के "सान्ध्य टाइम्स" में प्रकाशित "बिजली के बिल गलत क्यों आते हैं" (बिजली के गलत बिल क्यों भेजे जाते हैं) शीर्षक समाचार की ओर दिलाया गया है ;

(ख) क्या इस संबंध में कुछ संसद सदस्यों ने शिकायत की है ; और

(ग) यदि हां, तो इस संबंध में सरकार द्वारा क्या कार्यवाही की गई है ?

ऊर्जा मंत्री श्री ए० बी० ए० गनी खान चौधरी) : (क) और (ख) जी, हां ।

(ग) निम्नलिखित कदम उठाये जा रहे हैं :—

(1) कार्यभार के मानदण्डों के सम्बन्ध में डेसू के कर्मचारियों की यूनियन के साथ बातचीत की जा रही है तथा शीघ्र ही तय कर लिए जाएंगे ।